

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 448/252/ND/2018

In the matter of:

M/s Naagar Developers Pvt. Ltd.
Vs.
Registrar of Companies

....Appellant

....Respondent

Under Section: 252

Order delivered on 25.07.2018

CORAM


**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant : Ms. Vidhya Gandhi, CS
For the Respondent : -
Stg. Counsel for ITD : Ms. Easha Kadian for Ms. Lakshmi
Gurung Stg. Counsel

ORDER

Pleadings are complete. For final hearing on 23.08.2018.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**